

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 621 of 2020

IN THE MATTER OF:

Sh. Rajendra Narottamdas Sheth & Anr.

...Appellants

Versus

Sh. Chandra Prakash Jain & Anr.

...Respondents

Present:-

For Appellant: Mr. Nalin Tripathi, Advocate.

For Respondent: Ms. Nikita C Jain, Advocate.

ORDER
(Virtual Mode)

02.11.2020 Ms. Nikita C Jain, Advocate who is appearing for Respondent No. 1 submits that learned counsel for Respondent No. 2 is not well and he wants to make further submissions for which time may be given.

The Appeal is Part Heard.

List the Appeal for further arguments on **5th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)